

DUSTRIES (SHRI SHARAD YADAV): (a) and (b). There is no system of electing Chairman-cum-Managing Directors in different subsidiary Corporations of National Textile Corporation Limited. Appointment to these posts is made on the basis of interviews held and recommendations made by Public Enterprises Selection Board.

#### **Advance Selection Process**

2327. SHRIM.V.CHANDRASHEKARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have issued orders for six month advance selection process to be adopted for selecting Chief Executives of Public Sector by Public Sector Executive Selection Board/Bureau of Public Enterprises;

(b) if so, whether Government orders have been violated by Textile Ministry during the past 3 months; and

(c) if so, the details and facts thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) and (c). The Ministry of Textiles has generally been following the instructions issued by the Government from time to time regarding processing of appointments in Central Public Sector Undertakings. The recent instructions for initiating action six months in advance of the vacancy arising are being implemented.

#### **Applications from Voluntary Organisations of Maharashtra**

2238. SHRI SUDAM DESHMUKH: Will the Minister of WELFARE be pleased to state the details of applications which are

either pending or had been rejected in the last three years from voluntary organisations of Maharashtra to obtain Recurring Grants (above rupees one lakh) from the Department under the programmes of (1) ICDS) Training of ICDS Functionaries, (3) Balsewake training, (4) Balwadi Nutrition Programme and (5) Early Childhood Education?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): No application has been received in the Department of Women and Child Development, Ministry of Welfare in the last three years from any voluntary organisations of Maharashtra to obtain recurring grants (above rupees one lakh) under the programmes of (1) ICDS, (2) Training of ICDS functionaries, (3) Bal Sevika Training, (4) Balwadi Nutrition Programme and (5) Early Childhood Education.

However, one application from a voluntary agency, Sanjiwani Mahila Milan, 4-A, Jahangir Daji Street, T.J. Road, Bombay was received during 1989-90 in the Central Social Welfare Board for 150 Nutrition centres under the Balwadi Nutrition Programme and was rejected in December 1989. The Balwadi Nutrition Programme is being implemented by the Central Social Welfare Board through the State Social Welfare Advisory Board.

#### **Schemes for Upliftment of Women in Delhi**

2329. SHRI JAI PRAKASH AGARWAL: Will the Minister of WELFARE be pleased to state:

(a) the Women Welfare Schemes being implemented for amelioration of Women in Delhi; and